

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

122. I.A. 868/2022 In

C.P.(IB)-1397(MB)/2017

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **14.06.2024**

NAME OF THE PARTIES: Bank of India

VS

Gupta Infrastructure (India) Pvt Ltd.

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

IA 868/2022 – List this matter on **07.08.2024 High on Board**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//MANISH TIWARI//